

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF CLS ENTERPRISES PRIVATE LIMITED

1	Name of Corporate Debtor	CLS Enterprises Private Limited
2	Date of Incorporation of Corporate Debtor	25.11.2005
3	Authority under which Corporate Debtor is Incorporated /Registered	Registrar of Companies, Ahmedabad, Under The Companies Act, 1956
4	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	U63020GJ2005PTC047148
5	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	1st Floor, Rishabh Corner, Office No-120 Plot No-93, Sector-8 Gandhidham Gujarat - 370201
6	Date of Closure of Insolvency Resolution Process	03.09.2020 (180 days from the CIRP Commencement date plus 67 days of pandemic Covid excluded)
7	Liquidation Commencement Date of Corporate Debtor	29.09.2020 (Order uploaded on NCLT Website on 12-10-2020)
8	Name and Registration Number of the Insolvency Professional acting as Liquidator	CA Bhavi Shreyans Shah Reg. No. IBBI/PA-001/IP-P00915/2017-18/11521
9	Address and Email of the Liquidator, as Registered with the Board	C 201, Embassy Appt., Near Ketav Petrol pump, Dr. V S Road, Ahmadabad, Gujarat ,380015 Email: ca.bhavishah@gmail.com
10	Address and Email to be used for correspondence with the Liquidator	9/B, Vardan Complex, Nr. Lakhudi Circle, Navrangpura, Ahmedabad-380 014 Email: ipbhavishah@gmail.com
11	Last Date For Submission Of Claims	11.11.2020

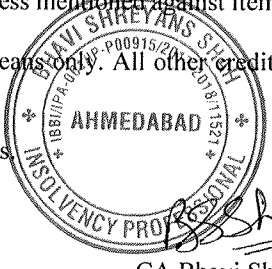
Notice is hereby given that the Hon'ble National Company Law Tribunal (Ahmedabad Bench) has ordered the commencement of liquidation of the CLS Enterprises Private Limited on 29.09.2020. (Order uploaded on NCLT Website on 12.10.2020)

The stakeholders CLS Enterprises Private Limited (In Liquidation) are hereby called upon to submit a proof of their claims, on or before 11.11.2020, to the liquidator at the communication address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading claims with the proof shall attract penalties.

Date: 13.10.2020
Place: Ahmedabad


CA Bhavi Shreyans Shah
Liquidator for CLS Enterprises Private Limited
Reg. No. IBBI/PA-001/IP-P00915/2017-18/11521

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF RUTIKA CREATIONS PRIVATE LIMITED (IN LIQUIDATION)	
1. Name of Corporate Debtor	Rutika Creations Private Limited
2. Date of Incorporation Of Corporate Debtor	07 th October 2010
3. Authority Under Which Corporate Debtor Is Incorporated/ Registered	Registrar of Companies, Ahmedabad, India under The Companies Act, 1956
4. Corporate Identity Number / Limited Liability Identity Number Of Corporate Debtor	U17120GJ2010PTC062545
5. Address of The Registered Office And Principal Office (If Any) Of Corporate Debtor	Plot No K1 to K5, City Industrial Estate, Udhna Navsari Road, Udhana, Surat Gujarat - 394210
6. Date of Closure of Insolvency Resolution Process	01 st October, 2020 (270 days from the CIRP Commencement date plus 68 days of lockdown due to pandemic Covid-19 excluded)
7. Liquidation Commencement Date of Corporate Debtor	08 th October, 2020 (Order uploaded on website of Hon'ble NCLT on 12.10.2020)
8. Name and Registration Number of the Insolvency Professional acting as Liquidator	CA Bhavi Shreyans Shah Reg No- IBB/PA-001/IP-P00915/2017-18/11521
9. Address and Email of the Liquidator, as Registered with the Board	C 201, Embassy Apt., Near Ketav Petrol pump, Dr. V. S. Road, Ahmedabad, Gujarat - 380015 Email - ca.bhavishah@gmail.com
10. Address and Email to be used for correspondence with the Liquidator	9 B, Vardaan Tower, Nr. Lakhudi Circle, Navrangpura, Ahmedabad, Gujarat - 380014 Email - ipbhavishah@gmail.com
11. Last Date for Submission of Claims	11 th November, 2020

Notice is hereby given that the Hon'ble National Company Law Tribunal (Ahmedabad Bench) has ordered the commencement of liquidation of the Rutika Creations Private Limited on 08th October, 2020 (Order uploaded on website of Hon'ble NCLT on 12th October, 2020). The stakeholders of Rutika Creations Private Limited (in Liquidation) are hereby called upon to submit a proof of their claims, on or before 11th November, 2020, to the liquidator at the address mentioned against item 09.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

CA Bhavi Shreyans Shah
Liquidator
Date: 13th October, 2020
Place: Ahmedabad
Reg No- IBB/PA-001/IP-P00915/2017-18/11521

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF CLS ENTERPRISES PRIVATE LIMITED	
1. Name of Corporate Debtor	CLS Enterprises Private Limited
2. Date of Incorporation of Corporate Debtor	25.11.2005
3. Authority under which Corporate Debtor is Incorporated/Registered	Registrar of Companies, Ahmedabad, Under The Companies Act, 1956
4. Corporate Identity Number / Limited Liability identity Number of Corporate Debtor	U63020GJ2005PTC047148
5. Address of the Registered Office and Principal Office (If any) of Corporate Debtor	1 st Floor, Rishabh Corner, Office No-120 Plot No-93, Sector-8 Gandhinagar Gujarat - 370201
6. Date of Closure of Insolvency Resolution Process	03.09.2020 (180 days from the CIRP Commencement date plus 67 days of pandemic Covid excluded)
7. Liquidation Commencement Date of Corporate Debtor	29.09.2020 (Order uploaded on NCLT Website on 12-10-2020)
8. Name and Registration Number of the Insolvency Professional acting as Liquidator	CA Bhavi Shreyans Shah Reg No. IBB/PA-001/IP-P00915/2017-18/11521
9. Address and Email of the Liquidator, as Registered with the Board	C 201, Embassy Apt., Near Ketav Petrol pump, Dr. V S Road, Ahmedabad, Gujarat-380015 Email: ca.bhavishah@gmail.com
10. Address and Email to be used for correspondence with the Liquidator	9/B, Vardan Complex, Nr. Lakhudi Circle, Navrangpura, Ahmedabad-380 014 Email: ipbhavishah@gmail.com
11. Last Date For Submission Of Claims	11.11.2020

Notice is hereby given that the Hon'ble National Company Law Tribunal (Ahmedabad Bench) has ordered the commencement of liquidation of the CLS Enterprises Private Limited on 29.09.2020. (Order uploaded on NCLT Website on 12.10.2020). The stakeholders CLS Enterprises Private Limited (in Liquidation) are hereby called upon to submit a proof of their claims, on or before 11.11.2020, to the liquidator at the communication address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading claims with the proof shall attract penalties.

CA Bhavi Shreyans Shah
Liquidator for CLS Enterprises Private Limited
Date: 13.10.2020
Place: Ahmedabad
Reg. No. IBB/PA-001/IP-P00915/2017-18/11521

[See Rule 8(1)] POSSESSION NOTICE (For Immovable Property)	
Whereas, The undersigned being the Authorised Officer of the Union Bank of India, Junagadh Branch under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (Act No. 54 of 2002) and in exercise of powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued a Demand Notice dated 03-02-2020 calling upon the borrowers Shri Pathan Shahanvaz Yusufkhan to repay the amount mentioned in the Notice being Rs. 17,94,874.87 (Rupees Seventeen Lakh Ninety Four Thousand Eight Hundred and Seventy Four and Eighty Seven Paise) within 60 days from the date of receipt of the said notice.	
The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under Section 13(4) of the said [Act] read with Rule 8 of the said rules on this 9th October day of year 2020.	
The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Union Bank of India Junagadh Branch for an amount Rs. 17,94,874.87/- and interest thereon.	
The Borrower attention is invited to provisions of sub-section (8) of Section 13 the Act, in respect of time available to redeem the secured assets.	
Description of Immovable Property	
All The part of the property consisting of Flat No. Block no G-2 Ground Floor Nana Bhojavada Area C S No 6572 Mangrol Junagadh Bounded by East : Block No G-1, North : Chhrlr Then House of Jentibhai Bhoj, West : Block No G-3, South : Internal Road The Property of Vallabhbbhai Bhoj	
Date : 09-10-2020 Place : Junagadh	Authorized Officer Union Bank of India

TORRENT PHARMACEUTICALS LIMITED																						
Registered Office : Torrent House, Off Ashram Road, Ahmedabad - 380 009 Gujarat, India Ph. : + 91 79 26599000 Fax : + 91 79 26582100																						
PUBLIC NOTICE																						
Notice is hereby given that the original share certificates, details of which are given hereunder, have been reported lost / misplaced:																						
<table border="1"> <thead> <tr> <th>Sr No</th> <th>Folio No.</th> <th>Name of the Shareholder</th> <th>No of shares</th> <th>Certificates Nos.</th> <th>Distinctive Nos. (From)</th> <th>Distinctive Nos. (To)</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>TRE0044202</td> <td>LEKH RAJ SIDHU</td> <td>200</td> <td>6639</td> <td>42K38033</td> <td>42K38232</td> </tr> <tr> <td></td> <td></td> <td></td> <td>200</td> <td>7085</td> <td>84638161</td> <td>84638360</td> </tr> </tbody> </table>	Sr No	Folio No.	Name of the Shareholder	No of shares	Certificates Nos.	Distinctive Nos. (From)	Distinctive Nos. (To)	1	TRE0044202	LEKH RAJ SIDHU	200	6639	42K38033	42K38232				200	7085	84638161	84638360	
Sr No	Folio No.	Name of the Shareholder	No of shares	Certificates Nos.	Distinctive Nos. (From)	Distinctive Nos. (To)																
1	TRE0044202	LEKH RAJ SIDHU	200	6639	42K38033	42K38232																
			200	7085	84638161	84638360																
Pursuant to request received from concerned shareholder, the Company intends to issue duplicate share certificates in lieu of the aforesaid original share certificates. Public is cautioned against purchasing or otherwise dealing with the above mentioned share certificates. Duplicate share certificates thereof will be issued to the above named shareholder, unless any objection is received by the undersigned within 10 days from the date of publication of this notice.																						
For TORRENT PHARMACEUTICALS LIMITED																						
MAHESH AGRAWAL VP (LEGAL) & COMPANY SECRETARY																						
Place : Ahmedabad Date : 12 th October, 2020																						

AU SMALL FINANCE BANK LIMITED (A SCHEDULED COMMERCIAL BANK)

Regd. Office: 19-A, Dhuleshwar Garden, Ajmer Road, Jaipur - 302001, Rajasthan, (India). (CIN:L36911RJ1996PLC011381)

APPENDIX-IV-A
[See proviso to rule 8(6)]
Sale notice for sale of immovable properties

E-auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower (s)/ Co-Borrower (s)/Mortgagor (s) and Guarantor (s) that the below described immovable properties mortgaged to the Secured Creditor, the constructive/physical possession of which has been taken by the Authorised Officer of AU Small Finance Bank Limited (A Scheduled Commercial Bank), the same shall be referred herein after as AUSFB. The Secured Assets will be sold on "As is where is", "As is what is", and "Whatever there is" basis through E-Auction for recovery of amount mentioned in the table below along with further interest, cost, charges and expenses being due to AUSFB viz. Secured Creditor.

It is hereby informed you that we are going to conduct public E-Auction through website <https://sarfaesi.auctiontignr.net>

Name of Borrowers/ Co Borrowers/Mortgagors /Guarantor/ Loan A/C No.	Date & Amount of 13(2) Demand Notice	Date Of Possession	Description of Property	Reserve Price For Property	Earnest Money For Property	Date & Time Of E-Auction	Date & Time of Bid Submission	E-Auction Place of Tender Submission	Contact Person and Property Visit Date	Name of Borrowers/ Co Borrowers/Mortgagors /Guarantor/ Loan A/C No.	Date & Amount of 13(2) Demand Notice	Date Of Possession	Description of Property	Reserve Price For Property	Earnest Money For Property	Date & Time Of E-Auction	Date & Time of Bid Submission	E-Auction Place of Tender Submission	Contact Person and Property Visit Date
Prakash Nathubhai Bangadi S/O Nathubhai Bangadi (Borrower & Mortgagor), Smt. Renuka Prakash Bangdi W/O Prakash N. Bangdi (Co-Borrower), (Loan A/C No.): LSBAR02715-160372274, L9001060100111842	21-Jul-17 ₹ 20,07,609/- Rs. Twenty Lac Seven Thousand Six Hundred Nine only as on 20-Jul-17	4-Sep-20	Flat No. - 102, 1st Floor, Sai Amrut Complex, Survey No. - 261, Tikka No. - 33/5, Vibhag-A, City Survey No. - 360, Paiki Village Babajipura, Vadodara, Gujarat. Admeasuring 750,Sq Ft.	₹ 14,41,000/- Rs. Fourteen Lac Forty One Thousand only	₹ 73,000/- Rs. Seventy Three Thousand only	20-Nov-20 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	18-Nov-20 10.00 AM to 5.00 PM	AU Small Finance Bank Ltd., Branch Address : - 404-406, Golden Icon Building, Opp BSNL office, Chakli Circle, Alkapuri, Dist- Vadodara, Gujarat -390017	Bhanu Pratap Singh 9358002663 - Email id- aubank@aubank.in Property visit date- 18-Nov-20	Gangaram Lachhaji Suthar S/O Lachhani Devaji Suthar (Borrower & Mortgagor), Smt. Pansuben Gangaram Suthar W/O Gangaram Lachhaji Suthar (Co-Borrower), (Loan A/C No.): LSDHA02715-160400867, L9001060100660058	30-Jul-18 ₹ 13,31,498/- Rs. Thirteen Lakh Thirty One Thousand Four Hundred Ninety Eight Only as on 30-Jul-18	19-Aug-20	Shop No. 2, R.S. No. 2/2, Paiki, Division B, Plot No. 1 & 2 Paiki, Sargam Complex, Akhol Moti, Charrasta, Taluka Deesa, Distt. Banaskantha, Gujarat. Admeasuring 16.54 Sq. Mtr.	₹ 4,05,000/- Rs. Four Lac Five Thousand only	₹ 25,000/- Rs. Twenty Five Thousand only	20-Nov-20 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	18-Nov-20 10.00 AM to 5.00 PM	AU Small Finance Bank Ltd., Branch Address : - 5/10,Sanskrit Shopping, Above Purohit Hotel 2nd Floor, Near HDB FINANCE Abu Highway, Palanpur, Dist. Banaskanta 385001 Gujarat.	Bhanu Pratap Singh 9358002663 - Email id- aubank@aubank.in Property visit date- 18-Nov-20
Pravinkumar Prajapati S/O Kureshbhai V Prajapati (Borrower), Bhavanaben Prajapati W/O Pravin Kumar Kureshbhai Priajpati (Co-Borrower & Mortgagor), (Loan A/C No.): LSPNR02714-150312667, L9001060100633391	21-Jul-17 ₹ 14,42,345/- Rs. Fourteen Lac Forty Two Thousand Three Hundred Forty Five only as on 19-Jul-17	18-Aug-20	House In Gamthal Assessment No. 151, Property No. 149, Sim Of Bhoayan, Taluka Deesa, Distt. Banaskantha, Gujarat. Admeasuring 92.93 Sq. Mtr. (55.76 Sq. Mtr. Constructed Area)	₹ 7,00,000/- Rs. Seven Lac only	₹ 35,000/- Rs. Thirty Five Thousand only	20-Nov-20 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	18-Nov-20 10.00 AM to 5.00 PM	AU Small Finance Bank Ltd., Branch Address : - 404-406, Golden Icon Building, Opp BSNL office, Chakli Circle, Alkapuri, Dist- Vadodara, Gujarat -390017	Bhanu Pratap Singh 9358002663 - Email id- aubank@aubank.in Property visit date- 18-Nov-20	Dhanesh Jani S/O Vinayakar Girdhar Lal Jani (Borrower & Mortgagor), Smt. Alkaben Dhaneshbhai Jani W/O Dhanesh Jani (Co-Borrower), (Loan A/C No.): LSBAR05916-170452229, L9001060700116560	30-Jul-18 ₹ 5,47,751/- Rs. Five Lakh Forty Seven Thousand Seven Hundred Fifty One Only as on 30-Jul-18	17-Aug-20	304, 3Rd Floor, Of Mateswari Complex, Mandalpur Road, City Sr. No. 3566, Vill.-Manjalpur, Vadodara, Ta.-Vadodara, Gujarat. Admeasuring 300 Sq. Ft.	₹ 4,05,000/- Rs. Four Lac Five Thousand only	₹ 25,000/- Rs. Twenty Five Thousand only	20-Nov-20 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	18-Nov-20 10.00 AM to 5.00 PM	AU Small Finance Bank Ltd., Branch Address : - 404-406, Golden Icon Building, Opp BSNL office, Chakli Circle, Alkapuri, Dist- Vadodara, Gujarat -390017	Bhanu Pratap Singh 9358002663 - Email id- aubank@aubank.in Property visit date- 18-Nov-20
Harnishkumar Ramniklal Sheth S/O Ramniklal Maniklal Sheth (Borrower & Mortgagor), Smt. Jyotiben Gautamkumar Sheth W/O Manilal Mohanlal Sheth (Co-Borrower & Mortgagor), Hiren Gautambhai Sheth S/O Gautambhai Ramniklbhai Sheth (Co-Borrower), Smt. Rekhaben Harnishkumar Sheth, W/O Harnishkumar Ramniklal Sheth, (Loan A/C No.): LSADB02714-150313118, L9001060100022551	12-Oct-17 ₹ 21,44,199/- Rs. Twenty One Lac Forty Four Thousand One Hundred Ninety Nine Only as on 9-Oct-17	19-Sep-20	City Tikka No. - 06, S.No. - 659, Paiki South Side Property, Moje, Teh. - Viramgam, Distt. - Ahmedabad, Gujarat. Admeasuring 30.56.12 Sq.Mtr.	₹ 65,00,000/- Rs. Sixty Five Lac only	₹ 3,25,000/- Rs. Three Lac Twenty Five Thousand only	20-Nov-20 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	18-Nov-20 10.00 AM to 5.00 PM	AU Small Finance Bank Ltd., Branch Address : - 304-307, 3rd Floor, Sarthik - II, Opp. Rajpath Club, SG Highway, Dist- Ahmedabad - 380054	Bhanu Pratap Singh 9358002663 - Email id- aubank@aubank.in Property visit date- 18-Nov-20	Hiralal Velji Hirani S/O Velji (Borrower & Mortgagor), Smt. Rekhaben Hiralal Hirani W/O Hiralal Velji Hirani (Co-Borrower & Mortgagor), Shri Narayan Beverages (Guarantor), (Loan A/C No.): L90010607131114663	25-Oct-18 ₹ 67,65,451/- Rs. Sixty Seven Lac Sixty Five Thousand Four Hundred Fifty One only as on 25-Oct-18	28-Aug-20	Plot No. 2, Gram Panchayat House No. 1/3/5/1, At Mirzapar, Taluka Bhuj, Distt. Kutch, Gujarat. Admeasuring 222.96 Sq. Mtr. (Builtup Area 146.80 Sq. Mtr.)	₹ 45,00,000/- Rs. Forty Five Lac only	₹ 2,25,000/- Rs. Two Lac Twenty Five Thousand only	20-Nov-20 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	18-Nov-20 10.00 AM to 5.00 PM	AU Small Finance Bank Ltd., Branch Address : - Near IDBI Bank, Santoshi Maa Mandir Road, Jubeli Circle, Bhuj Dist-Kutch, Gujarat.	Bhanu Pratap Singh 9358002663 - Email id- aubank@aubank.in Property visit date- 18-Nov-20
Patramal Karshan Gadhavi S/O Karshan Gadhavi (Borrower & Mortgagor), Smt. Madhuri Patramal Gadhavi W/O Patramal Karshan Gadhavi (Co-Borrower), (Loan A/C No.): L9001060714029656	20-May-19 ₹ 42,90,329/- Rs. Forty Two Lac Ninety Thousand Three Hundred Twenty Nine Only as on 20-May-19	28-Aug-20	Property On Sub Plot No. 23/24C, Rev. Sr. No. 356, Vill.-Madhpur, Ta.-Bhuj, Dist.-Kutch, Gujarat. Admeasuring 129.87 Sq. Mtr & Built Up Area 162.52 Sq. Mtr.	₹ 35,00,000/- Rs. Thirty Five Lac only	₹ 1,75,000/- Rs. One Lac Seventy Five Thousand only	20-Nov-20 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	18-Nov-20 10.00 AM to 5.00 PM	AU Small Finance Bank Ltd., Branch Address : - Near IDBI Bank, Santoshi Maa Mandir Road, Jubeli Circle, Bhuj Dist-Kutch, Gujarat.	Bhanu Pratap Singh 9358002663 - Email id- aubank@aubank.in Property visit date- 18-Nov-20	Sandeep Kantilal Shah S/O Kantilal Shah (Borrower), Smt. Pratima Sandeep Shah W/O Sandeep Kantilal Shah (Co-Borrower & Mortgagor), Smt. Naynaben Rupal Shah W/O Rupal Kumar Kantilal Shah (Co-Borrower), Rupal Kumar Kantilal Shah S/O Kantilal Shah (Co-Borrower), (Loan A/C No.): L9001060113115307	20-May-19 ₹ 8,17,270/- Rs. Eight Lac Seventeen Thousand Two Hundred Seventy only as on 20-May-19	14-Sep-20	Plot No. 31 (Eastern Portion) Part-5, At Rev. Sr. No. 231/2, Vrundavan Park, At Vill.-Maska, Dist- Kutch, Gujarat. Admeasuring 34 Sq. Mtr.	₹ 10,00,000/- Rs. Ten Lac only	₹ 50,000/- Rs. Fifty Thousand only	20-Nov-20 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	18-Nov-20 10.00 AM to 5.00 PM	AU Small Finance Bank Ltd., Branch Address : - Near IDBI Bank, Santoshi Maa Mandir Road, Jubeli Circle, Bhuj Dist-Kutch, Gujarat.	Bhanu Pratap Singh 9358002663 - Email id- aubank@aubank.in Property visit date- 18-Nov-20
Saurabhkumar Natwarlal Kotak S/O Natwarlal Kotak (Borrower & Mortgagor), Smt. Brinjalben Somalal Davda (Alias Brinjalben Saurabhkumar Kotak) D/O Somalal Davda (Co-Borrower), (Loan A/C No.): LSPTN02716-170463813, L9001060100673966	1-Jan-18 ₹ 51,39,689/- Rs. Fifty One Lac Thirty Nine Thousand Six Hundred Eighty Nine Only as on 26-Dec-17	17-Aug-20	RS No. 28, Plot No. 231/1, Assesment Sr. No. 4967/1, At Tana, Ta.-Kankrej, Dist.- Banaskantha, Gujarat. Admeasuring 77.28 Sq. Mtr. Built Up Area 74.34 Sq. Mtr.	₹ 13,55,000/- Rs. Thirteen Lac Fifty Five Thousand only	₹ 68,000/- Rs. Sixty Eight Thousand only	20-Nov-20 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	18-Nov-20 10.00 AM to 5.00 PM	AU Small Finance Bank Ltd., Branch Address : - Plot No. 3A, Chalta No 138, City Survey No 55 98, Ahmedabad Highway, Dist. Mehsana, Gujarat -382721	Bhanu Pratap Singh 9358002663 - Email id- aubank@aubank.in Property visit date- 18-Nov-20	Mehul Pranjiwan Rajgor S/O Pranjiwan Premji Rajgor (Borrower & Mortgagor), Chandani Mehul Rajgor W/O Mehul Pranjiwan Rajgor (Co-Borrower), (Loan A/C No.): LSBHU02716-170450553, L9001060100149303	25-Nov-19 ₹ 5,90,466/- Rs. Five Lac Ninety Thousand Four Hundred Sixty Six only as on 21-Nov-19	15-Sep-20	Commercial Property Situated At, Survey No. 1010, Vill. Bidada, Tehsil. Mandvi, Dist. Kutch, Gujarat. Admeasuring 16.72 Sq. Metre.	₹ 4,00,000/- Rs. Four Lac only	₹ 25,000/- Rs. Twenty Five Thousand only	20-Nov-20 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	18-Nov-20 10.00 AM to 5.00 PM	AU Small Finance Bank Ltd., Branch Address : - Near IDBI Bank, Santoshi Maa Mandir Road, Jubeli Circle, Bhuj Dist-Kutch, Gujarat.	Bhanu Pratap Singh 9358002663 - Email id- aubank@aubank.in Property visit date- 18-Nov-20
Yashavantkumar Babulal Dhada S/O Babulal Dhada (Borrower & Mortgagor), Smt. Jyotiben Y Khatri W/O Yashavantkumar Babulal Dhada (Co-Borrower), Dhada Devang Yashavantkumar S/O Yashavantkumar Babulal Dhada (Co-Borrower), Sureshkumar Babulal Dhada S/O Babulal Dhada (Co-Borrower), (Loan A/C No.): L9001060715337500	2-Nov-19 ₹ 51,39,689/- Rs. Fifty One Lac Thirty Nine Thousand Six Hundred Eighty Nine Only as on 2-Nov-19	19-Feb-20	(Property 1) Property Situated At, Survey No. C S No 48, Ward No. 1, Nr Sun Rise School, Jadeshwar Road, Vill. & Tehsil. Wadhwan, Dist. Surendranagar, Gujarat. Admeasuring 133.80 Sq. Metre. (Property 2) Property Of Land Bearing Wadhwan City Survey Number 2092, 2093 & 2094, At Talka Pana Street, Ward No. 1, Taluka Wadhwan, District Surendranagar, Gujarat. Admeasuring 40.31 Sq. Mtr.	(Property 1) ₹ 25,50,000/- Rs. Twenty Five Lac Fifty Thousand only & (Property 2) ₹ 16,00,000/- Rs. Sixteen Lac only	(Property 2) ₹ 1,28,000/- Rs. One Lac Twenty Eight Thousand only & (Property 2) ₹ 80,000/- Rs. Eighty Thousand only	29-Oct-20 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	27-Oct-20 10.00 AM to 5.00 PM	AU Small Finance Bank Ltd., Branch Address : -3Rd Floor City Centre Complex, Behind Kotak Mahindra Bank, S. T. Road Dist- Surendranagar 363001. Gujarat.	Bhanu Pratap Singh 9358002663 - Email id- aubank@aubank.in Property visit date- 27-Oct-20	Kishankumar Maheshkumar Vasvani S/O Maheshkumar Devumal Vasvani (Borrower & Mortgagor), Madhu Kishankumar Vasvani W/O Kishankumar M Vasvani (Co-Borrower), (Loan A/C No.): LSPNR02715-160372733, L9001060100638570	11-Apr-18 ₹ 7,73,897/- Rs. Seven Lac Seventy Three Thousand Eight Hundred Ninety Seven Only as on 10-Apr-18	29-Aug-20	Shop No. 9, Out Of Sheet No. 26-B, City Sr. No. 11336 Paiki, 1st Floor, "Shakuntal Complex", Taluka Palanpur, Distt. Banaskantha, Gujarat. Admeasuring 16.33 Sq. Mtr.	₹ 3,05,000/- Rs. Three Lac Five Thousand only	₹ 25,000/- Rs. Twenty Five Thousand only	20-Nov-20 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	18-Nov-20 10.00 AM to 5.00 PM	AU Small Finance Bank Ltd., Branch Address : 5/10,Sanskrit Shopping, Above Purohit Hotel 2nd Floor,Near HDB FINANCE Abu Highway, Palanpur, Dist. Banaskanta 385001 Gujarat.	Bhanu Pratap Singh 9358002663 - Email id- aubank@aubank.in Property visit date- 18-Nov-20

The terms and conditions of e-auction sale:-

(1). The E-Auction sale of Secured Asset is on "as is where is", "as is what is", "whatever there is" and "no recourse" basis for and on behalf of the Secured Creditor viz. AUSFB and there is no known encumbrance which exists on the said property.

(2). For participating in online e-auction sale, Bid document, copies of PAN Card, Board Resolution in case of Company and photo ID, address proof are required to be submitted along with EMD, which is payable by way of RTGS/NEFT in the name of MSME AUCTION POOL ACCOUNT OF AU Small Finance Bank Limited, Current account No. 192120112171599 AU SMALL FINANCE BANK LIMITED Fifth and Sixth Floor Sunny Big Junction STC Kharsa No. 64 to 67, Gram Sukhapiura New Atish Market Jaipur 302020, IFSC Code: AUBL0002011, Once an Online Bid is submitted, same cannot be withdrawn. Further any EMD submitted by bidder will be required to send the UTR/Ref no of the RTGS/NEFT with a copy of cancelled cheque on the following email IDs i.e. aubank@aubank.in

(3). All interested participants / bidders are requested to visit the website <https://sarfaesi.auctiontignr.net> & <https://www.aubank.in/bank-auction> for further details including Terms & Conditions, to take part in e-auction sale proceeding and are also advised to contact Mr. Bhanu Pratap Singh, Contact Number 9358002663 and e-mail of aubank@aubank.in

Please Note: This is also a 15 days & 30 days notice under Rule 8(6) read with Rule 9(1) to the Borrowers/Co Borrowers/Mortgagors of the above said loan account about sale through tender / inter se bidding on the above-mentioned date. The property will be sold, if their outstanding dues are not repaid in full by the borrower in the given notice period.

Date : 12/10/2020
Place : Ahmedabad

Authorised Officer
AU Small Finance Bank Limited

Ahmedabad

